

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION NO.2919
TO BE ANSWERED ON 21.03.2022**

Faculty in National Institute of Technology

2919. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether the faculty teaching in National Institute of Technology (NIT) on contract basis and who have completed their Ph.D from NIT in part time mode as an internal candidate, are eligible to apply against the vacancy of regular post of Assistant Professor in NIT;
- (b) if so, the details thereof;
- (c) whether such candidates could not be shortlisted after applying for the regular post of Assistant Professor in NIT in the name of cooling-off period;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the corrective measures taken or proposed to be taken by Government in the interest of such candidates?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUBHAS SARKAR)

(a) & (b): Yes Sir. In accordance with provisions under the Statutes of National Institutes of Technology (NITs), the existing faculty members who have completed their Ph.D. alongwith their normal teaching responsibilities in the Institute or under quality improvement programme are eligible to apply against vacant regular post of Assistant Professor in NITs. As per clause (3) of Schedule 'E' referred in Statute 23 (5) (a) of the

Statutes of NITs, the enrolment period of Ph.D. in respect of such faculties is counted as teaching experience.

(c) to (e): No Sir. Candidates who are already members of the faculty, either regular or on contract, and are pursuing a higher degree in the Institute are eligible to be considered for recruitment, if otherwise qualified as per the qualifications and other terms and conditions of appointment specified in Statutes. There is no cooling-off period required for existing members of faculty.

The guidelines framed under Section 32 (2) (b) of the National Institutes of Technology, Science Education and Research Act, 2007 and Statute 23 (3) of the Statutes states that:-

“Most leading universities of the world, including the best Institutes of India have an explicit or implicit policy of not inducting their own students into the faculty. To avoid such in-breeding, the NITs & IEST will follow the following policies:

(i) Candidates who have obtained or are expected to obtain their most recent degree (Ph.D.) from the Institute will normally not be considered for recruitment, except where there is a 3 years’ gap (approximately) between leaving the Institute and the expected date of joining.

(ii) This is not applicable to candidates who are already members of the faculty, either regular or on contract, and are pursuing a higher degree in the Institute.”

*_*_*_*_*